

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
Appeal No. 10/59/JPR/2022  
Under Section 59 of  
Companies Act, 2013

**In the matter of:**

**Anees Katrawal**

...Appellant

**Versus**

**Shree Cement Ltd.**

...Respondent

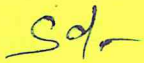
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Appellant : Richa Singh, proxy counsel  
For the Respondent : Prateek Kedawat, Adv.  
Mohd. Bilal, Adv.

**ORDER**

Heard Ms. Richa Singh, proxy counsel appearing on behalf of the Appellant. Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent No. 1 submits that he has recently been engaged in this matter and seeks a short adjournment. On his request, list the matter on 04.06.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 16, 2024